

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/5(CHE)/2023
NAME OF THE PETITIONER(S) : Lakshminarayanan Sridhar
NAME OF THE RESPONDENTS : New Travel Liines India Pvt Ltd & 6 Ors
UNDER SECTION : Sec 241-242 & 59 & 213 of CA, 2013

ORDER

Present: Ld. Counsel Shri. Saai Sudharsan for the Petitioner.

Ld. Counsel Shri. Kowshi for the Respondents No. 1, 3 and 4.

Ld. Counse Ms. Moneesha for Respondent No. 2

Ld. Counsel Ms. Gunashree for R5 and R6

Mediation is stated to be going on between the parties.

At request, list the petition for reporting settlement if any / hearing on
11.09.2024.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)